

FORM A
Public Announcement
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
For the attention of the creditors of
Sai Magic Foods Products Private Limited

Relevant Particulars		
1	Name of corporate debtor	Sai Magic Foods Products Private Limited
2	Date of incorporation of corporate debtor	15/06/2010
3	Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Gwalior
4	Corporate Identity No. of corporate debtor	U15400MP2010PTC023774
5	Address of the registered office and principal office (if any) of corporate debtor	105-107, Sairam Plaza 63, Mangal Nagar, A.B. Road Indore, MP 452001
6	Insolvency commencement date in respect of corporate debtor	29/01/2021 (Order received on 17/02/2021 through speed post)
7	Estimated date of closure of insolvency resolution process	28/07/2021 (180 days)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ashutosh Gokhale Registration No. IBB/PA-001/IP-P00613/2017-2018/11072
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address registered with Board: 206, Manas Bhawan Ext. ,11 RNT Marg, Indore, MP-452013 Email Id registered with Board: gokhale206@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	206, Manas Bhawan Ext. ,11 RNT Marg, Indore, MP-452013 Email: gokhale206@gmail.com
11	Last date for submission of claims	03/03/2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Nil (As per information available)
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable (As per information available)
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Indore Bench, at Ahmedabad has ordered the commencement of a Corporate Insolvency Resolution Process of Sai Magic Foods Products Private Limited on 29/01/2021.

The creditors of Sai Magic Foods Products Private Limited are hereby called upon to submit their claims with proof on or before 03/03/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19/02/2021
Place: Indore

Ashutosh Gokhale
(Interim Resolution Professional)
Reg. No. IBB/PA-001/IP-P00613/2017-2018/11072



FORM A
सार्वजनिक घोषणा
भारतीय दिवाला शोधन असक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया)
विनयमन, 2016 के विनयमन 6 के तहत)

Sai Magic Foods Products Private Limited के लेनदार के ध्यानाकर्षण हेतु

Relevant Particulars		
1	कारपोरेट ऋणी का नाम	Sai Magic Foods Products Private Limited
2	कारपोरेट ऋणी के निगमन की तारीख	15/06/2010
3	वह प्राधिकरण जिस के तहत कारपोरेट ऋणी निगमित/पंजी कृत है	The Registrar of Companies, Gwalior
4	कारपोरेट ऋणी की कारपोरेट पहचान संख्या/सीमित देयता पहचान संख्या	U15400MP2010PTC023774
5	कारपोरेट ऋणी के पंजीकृत कार्यालय और मुख्याकार्यालय का पता	105-107, Sairam Plaza 63, Mangal Nagar, A.B. Road Indore, MP 452001 IN
6	कारपोरेट ऋणी को दिवालिया समाधान प्रक्रिया के प्रारम्भ होने की तारीख	29/01/2021 (Order received on 17/02/2021 through speed post)
7	दिवालिया समाधान प्रक्रिया की समाप्ति की अनुमानित तारीख	28/07/2021 (180 days)
8	अंतरिम समाधान व्यवसाइक का नाम, पता, ई-मेल पता और पंजीकरण संख्या	Name: Ashutosh Gokhale Address: 206, Manas Bhawan Ext.,11 RNT Marg, Indore, MP-452013 Email Id: gokhale206@gmail.com Registration no.: IBBI/IPA-001/IP-P00613/2017-2018/11072
9	बोर्ड से पंजी कृत, अंतरिम रेसोलुशन प्रोफेशनल का पता और ई-मेल	Address registered with Board: 206 Manas Bhawan Ext.,11 RNT Marg , Indore, MP-452013 Email Id registered with Board: gokhale206@gmail.com
10	अंतरिम रेसोलुशन प्रोफेशनल से पत्राचार के लिए प्रयोगात्मक पता और ई-मेल	206, Manas Bhawan Ext. ,11 RNT Marg, Indore, MP-452013 Email: gokhale206@gmail.com
11	दावों के प्रस्तुतीकरण की अंतिम तारीख	03/03/2021
12	ऋणदाताओं की श्रेणियाँ, अंतरिम रेसोलुशन प्रोफेशनल द्वारा निर्धारित धारा 21 की उपधारा 6(ए) की क्लाज़ (बी) के अंतर्गत अगर कोई हो	Name the class(es): Nil (As per information available)
13	श्रेणी (प्रत्येक श्रेणी के लिए तीन नाम) में ऋणदाताओं के अधिकृत प्रतिनिधि के अधिनियम से व्यवसाइक दिवालियापन परिचय के नाम	Not Applicable (As per information available)
14	(क) प्रसंगितप्रपत्रों और (ख) अधिकृत प्रतिनिधियों के विवरण जो उपलब्ध है :	Web link: https://ibbi.gov.in/downloadform.html Physical Address: Not Applicable

एत द्वारा सूचना दी जाती है की राष्ट्रीय कंपनी विधि अधिकरणने दिनांक 29/01/2021 को Sai Magic Foods Products Private Limited के विरुद्ध कारपोरेट दिवाला समाधान प्रक्रिया आरंभ करने का आदेश दिया है।

Sai Magic Foods Products Private Limited लेन दारोंकोमद संख्या 8 में उल्लेखित पते पर दिनांक 03/03/2021 से पूर्व ही अंतरिम समाधान प्रोफेशनल के समक्ष उनके दावों का प्रमाण प्रस्तुति करने के लिए बुलाया जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक्स उपायों द्वारा दावों के प्रमाण प्रस्तुत करेंगे। बाकी लेनदार जिसमे श्रमिक और कर्मचारी शामिल है, अपने दावों के प्रमाण, व्यक्तिगत रूप में या पोस्ट द्वारा या इलेक्ट्रॉनिक तरीको से प्रस्तुत कर सकते है।

फॉर्म सीए में जैसे अधिकृत प्रतिनिधि की श्रेणी (विशेषश्रेणी) अधिनियम एंटी नंबर 13 के तहततीन दिवालियापन प्रोफेशनल लिस्टेडसे अधिकृत प्रतिनिधियों के इस के चुने निर्देशित एंटी नंबर 12 के तहत जैसे लिस्टेड श्रेणी के सम्बन्ध में वित्तीय ऋणदाता।

दावों के झूठे या भ्रामक प्रमाणों के प्रस्तुतीकरण से जुर्माना देना पड़ सकता है।

तारीख: 19/02/2021
स्थान: Indore



(Signature)

आशुतोष गोखले
(Interim Resolution Professional)

Reg. No.: IBBI/IPA-001/IP-P00613/2017-2018/11072